

28

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Application No.390A/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: Shah Group Builders & Infra Projects Ltd.

SECTION OF THE COMPANIES ACT: 73(4) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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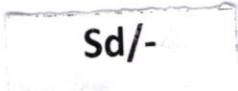
28 Roshen D'souza Advocate
/b/ Jayesh nasharee 

28. Pradnya Kulkarni - Advocate
for Applicants. 

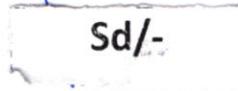
ORDER

Application No. 390A/73(4)/NCLT/MB/MAH/2017

For the company has come forward to resolve this issue at least by next date of hearing, at company's request, list this matter on 09.02.2018 for reporting settlement.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)